COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 168 of 2014 & IA No. 280 of 2014
Appeal No. 214 of 2014 & IA No. 334 of 2014

Dated: 7th April, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

APPEAL NO. 168 OF 2014 & IA NO. 280 OF 2014

PTC India Ltd. ….Appellant(s)
Versus
Uttrakhand Electricity Regulatory Commission & Ors. …. Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Anand

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghu Vamsy for R-1

Mr. Anand K. Ganesan for R-4

APPEAL NO. 214 OF 2014 & IA NO. 334 OF 2014

In the matter of:

PTC India Ltd. …. Appellant(s)
Versus
Punjab Electricity Regulatory Commission & Ors. ….Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Anand

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan for R.4

Mr. Tarun Johri for Swati Power

ORDER

As agreed by learned counsel for the parties, list these matters for further hearing on ***26.05.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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